GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3070
ANSWERED ON:29.08.2013
MPS MLAS IN STATE DISTRICT LEVEL COMMITTEES
Dutt Smt. Priya Sunil

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of Members of Parliament and Members of the Legislative Assemblies who have been included in the State/district level committees for the implementation of the Prime Minister's New 15 Point Programme for minority welfare; and
- (b) the details of the districts of the country where the said programme is being implemented State/UT-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a) As per the Guidelines for implementation of Prime Minister's New 15 Point Programme for the Welfare of Minorities, in the State Level Committee, upto two Members of Parliament from Lok Sabha and one Member of Parliament from Rajya Sabha representing the State, are nominated by the Central Government and two Members of Legislative assembly, are nominated by the State Government. However, one of the Members included in the State Level Committee from Lok Sabha and Legislative Assembly should have been elected from any of the Minority Concentration Districts (MCDs) in those States which have these MCDs. In District Level Committees all Members of Parliament and all Members of Legislative Assembly representing the District are included. One Member of Parliament from Rajya Sabha representing the State is nominated by the Central Government.
- (b) The schemes included in the programme, which create community assets, are implemented in the districts/sub-districts units having at least 25% of total population belonging to minority communities. The individual beneficiary oriented schemes included in the programme cover all the eligible members of minority communities. In States/UTs where one of the minority communities is in majority, the earmarking of targets/outlays in schemes of other Ministries is only for other minorities. Thus, the Prime Minister's New 15 Point Programme for the Welfare of Minorities, is being implemented throughout the country.